

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR PANKAJ BHANDARI

Criminal Appeal No(s). 1450/2012

N.K. YOGENDER SINGH

Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)
(with appln. (s) for permission to file additional documents)

Date : 28/08/2014 This appeal was called on for hearing today.

For Appellant(s)

Ms. Priya Rathore, Adv.
Ms. Kumud Lata Das, Adv.

For Respondent(s)

Ms. Rita Gupta, Adv.
Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The learned counsel for the appellant has filed additional documents.

The matter falls under the completed category.

Registry to process for listing before the Hon'ble Court,

as per rules.

(PANKAJ BHANDARI)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.08.30
10:38:53 IST
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